

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 94 OF 2010**

Thursday, this the 4th day of February, 2010

**CORAM:**

**HON'BLE Mr.JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

K.V. Mary

Ex.GDS MD

**Pannimattom P.O. Idukki Division**

### Residing at Malemanarathu House

Puthupariyaram P.O

## Thodupuzha

**Applicant**

(By Advocate Mr.P.C.Sebastian )

## versus

1. The Superintendent of Post Offices  
Idukki Division, Thodupuzha
2. The Postmaster General  
Central Region, Kochi – 682 018
3. The Union of India represented by Secretary  
to Government of India  
Ministry of Communications  
Department of Posts  
New Delhi ... Respondents

(By Advocate Mr.P.Parameswaran Nair, ACGSC )

The application having been heard on 04.02.2010, the Tribunal on the same day delivered the following:

## ORDER

## **HON'BLE MR.JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN**

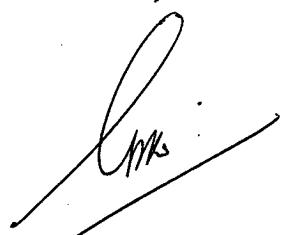
Counsel for applicant submits that TRCA benefits which might be admissible to the applicant are yet to be released and a representation has been submitted as Annexure A-3 on 29.11.2009. For the present, counsel confines prayer for the disposal of the same by the Superintendent of post

Offices, Idukki Division, Thodupuzha in a time bound manner.

2. The Superintendent of Post Offices is represented by the Standing Counsel, Mr.P.Parameswaran Nair. The counsel submits that the matter will be looked into and appropriate orders will be passed within two months from today. Submission is recorded. The order is to be communicated to the applicant, and follow up action as required should be expedited.

3. OA is disposed.

Dated, the 4<sup>th</sup> February, 2010.



K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER



M.RAMACHANDRAN  
VICE CHAIRMAN

VS